

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2303  
ANSWERED ON:23.08.2013  
DIFFERENTLY ABLED EMPLOYEES IN COLLEGES AND HOSPITALS  
Mohan Shri Malik Sakti

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has issued any directions/guidelines with regard to transfer of differently abled employees in medical colleges and hospitals in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaints/representation regarding the irregularities in transfer of differently abled employees in certain medical colleges and hospitals including the Homoeopathic Medical College in Delhi;
- (d) if so, the details thereof and the action taken/proposed by the Government thereon, State/UT-wise; and
- (e) the other measures being taken by the Government to ensure the compliance of the provisions laid down in this regard?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (e) The Medical Council of India has not issued any directions/ guidelines with regard to transfer of differently abled employees in medical colleges in the country. The details of such complaints/ representation received in this regard are being collected and will be laid on the table of the house.